

**Post Offer Advertisement in terms of Regulation 18(12) under
SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011,
to the Equity Shareholders of**

ACCEL FRONTLINE LIMITED

Regd. Office: No. 75, Nelson Manickam Road, Aminjikarai, Chennai 600 029, Tamil Nadu

Tel.: +91-44-4225 2000, Fax: +91-44-2374 1271; Email: info@accelfrontline.in

**OPEN OFFER FOR ACQUISITION OF 77,38,087 EQUITY SHARES FROM PUBLIC SHAREHOLDERS OF
ACCEL FRONTLINE LIMITED BY CAC CORPORATION**

This Post Offer Advertisement is being issued by Meghraj Capital Advisors Private Limited, Manager to the Offer ("Manager") on behalf of CAC Corporation ("Acquirer" or "CAC") in accordance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ["SEBI (SAST) Regulations"] in respect of the Open Offer to acquire up to 77,38,087 Equity Shares of Accel Frontline Limited ("Target Company" or "AFL"). The Detailed Public Statement with respect to the aforementioned Offer was made on December 16, 2013 in all editions of Business Standard – English, all editions of Business Standard – Hindi, Chennai edition of Makkal Kural - Tamil and the Mumbai edition of Navshakti - Marathi.

1. Name of the Target Company : Accel Frontline Limited
2. Name of the Acquirer : CAC Corporation
3. Name of Manager to the Offer : Meghraj Capital Advisors Private Limited
4. Name of Registrar to the Offer : Link Intime India Pvt. Ltd.
5. Offer Details:
 - a. Date of Opening of the Offer : February 10, 2014
 - b. Date of Closing of the Offer : February 24, 2014
6. Date of Payment of Consideration : March 3, 2014
7. Details of Acquisition:

No.	Particulars	Proposed in the Offer Document		Actuals
7.1	Offer Price	Rs. 45/-		Rs. 45/-
7.2	Aggregate Number of Shares Tendered	77,38,087		51,41,175
7.3	Aggregate Number of Shares Accepted	77,38,087		51,41,175
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 34,82,13,915/-		Rs. 23,13,52,875/-
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement • Number • % of Shares	NIL		NIL
7.6	Shares Acquired under Agreements by way of the Secondary Sale and the Preferential Issue • Number • % of Fully Diluted Equity Share Capital	1,30,00,000 43.68%		1,30,00,000 43.68%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	77,38,087 26.00%		51,41,175* 17.27%
7.8	Shares Acquired after Detailed Public Statement • Number of Shares Acquired • Price of the Shares Acquired • % of Shares Acquired	NIL		NIL
7.9	Post Offer Shareholding of the Acquirer • Number • % of Fully Diluted Equity Share Capital	2,07,38,087 69.68%		1,81,41,175 60.95%
7.10	Pre & Post offer Shareholding of the Public	Pre	Post	Pre
	• Number	84,09,097	6,71,010	84,09,097
	• % of Fully Diluted Equity Share Capital	28.25%	2.25%	28.25%
				Post
				32,67,922 10.98%

*51,41,175 Equity Shares acquired under the Open Offer were transferred in the name of the Acquirer on March 3, 2014 on completion of the payment of consideration to all Public Shareholders

8. The Acquirer along with its Directors accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. All terms used in this Post Offer Advertisement but not defined herein, shall have the same meaning assigned to them in the Public Announcement dated December 9, 2013, the Detailed Public Statement dated December 16, 2013 and the Letter of Offer dated January 30, 2014.
10. This Post Offer Advertisement shall be available on the websites of SEBI (www.sebi.gov.in), NSE (www.nseindia.com), BSE (www.bseindia.com) and at the registered office of the Target Company.

On behalf of the Acquirer, this Post Offer Advertisement is issued by the Manager to the Offer:



MEGHRAJ CAPITAL ADVISORS PRIVATE LIMITED

SEBI Regn.No.:INM000001220; Contact: Mr. Harshal Kamdar
Unit No. 201, 2nd Floor, Rajan House, Appasaheb Marathe Marg,
Babasaheb Worlikar Chowk, Prabhadevi, Mumbai 400 025
Tel.: +91-22-6744 5100 / +91-77380 67851; Fax: +91-22-6744 5150
E-mail: harshal@meghrajindia.com

Date : March 5, 2014

Place: Mumbai

360 DEGREE COMM.